F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.12.2018

ORDER NO. 272 OF 2018

Hon'ble President is pleased to order the following sitting commencing from 31/12/2018 to 04/01/2019 for CESTAT, New Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar,	From 31/12/2018 to 04/01/2019	Service Tax Division Bench matters.
Member (Technical) Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 31/12/2018 to 04/01/2019	Custom and Excise Division Bench matters.
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 31/12/2018 to 04/01/2019	Single Member Matters.

By order,

(Bineesh Kumar K. S.)

Registrar

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26/11/18 Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.12.2018

ORDER NO. 273 OF 2018

Hon'ble President is pleased to order the following sitting commencing from 07/01/2019 to 01/02/2019 for CESTAT, New Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (Technical)		Customs and Excise Division Bench matters.
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 07/01/2019 to 01/02/2019	Service Tax Division Bench matters.
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 07/01/2019 to 01/02/2019	Single Member Matters.

Note:

- 1. Whenever any Judicial Member who is a part of a Division Bench will be on leave or on tour, Hon'ble Ms. Rachna Gupta, Member (J) if not already sitting in DB, will be part of that Division Bench and Single Member cases listed before Hon'ble Ms. Rachna Gupta, Member (J) shall stand adjourned. In case, Hon'ble Ms. Rachna Gupta, Member (J) is also unavailable, the Division Bench matters will be taken up by the other available DB and the Technical Member of the Division Bench, where judicial Member is not available, will hear Single Member Bench matters. In case no DB is available, the matters will get adjourned and the next date of hearing will be intimated in due course and the available Members will hear SM matters.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By order

(Bineesh Kumar K. S.)

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Dv. Registrar

F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.12.2018

ORDER NO. 274 OF 2018

Hon'ble President is pleased to modify the sitting commencing from **07/01/2019** to **01/02/2019**, for **CESTAT**, **Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 07/01/2019 to 01/02/2019.	Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 07/01/2019 to 01/02/2019.	Customs Division Bench Matters.
Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Dr. S. K. Pati, Member (Judicial)	From 07/01/2019 to 01/02/2019.	Excise Division Bench Matters
Hon'ble Sh. Ajay Sharma Member (Judicial)	From 07/01/2019 to 01/02/2019	Single Member Matters

Note:

- If a Judicial Member who is part of a DB will be on leave or tour, Hon'ble Sh. Ajay Sharma, Member (Judicial) will form part of that DB and Single Member cases listed during the date(s) will be adjourned.
- 2. In the event of leave or tour of any Member (Technical) the matters listed before that DB will be taken up by the other DBs by equally distributing the matters in the cause list and the Member (J) who was a part of the earlier DB will hear Single Member Bench Matters on those days. If two Technical Members will be on leave/tour the available DB will take up the other two lists.
- 3. On every Friday Special Bench will hear the matters as will be notified.

By order,

(Bineesh Kumar K. S.)

Registrar

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Dv. Registrar